

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 331 OF 2016 &
IA NO. 701 OF 2016**

Dated : 18th February, 2019

In the matter of:

Talwandi Sabo Power Ltd.

... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

*The Bench did not assemble today. As agreed by the parties, list the matter on
02.05.2019.*

(Court Master/PA)

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